

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION No. 1924
TO BE ANSWERED ON THE 01/08/2023**

Promotion of Cooperatives

1924. DR. NISHIKANT DUBEY:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the details of cooperatives in different fields that are functional in various parts of the country, State/UT-wise;
- (b) whether the Government proposes to promote more new cooperatives in near future and if so, the details thereof; and
- (c) the details of cooperatives opened during the last three years, State/UT-wise?

ANSWER

THE MINISTER OF COOPERATION

सहकारिता मंत्री (SHRI AMIT SHAH)

(a) As per the Statistical Profile of Indian Cooperative Movement-2018 published by National Cooperative Union of India (NCUI), State/UT-wise cooperative societies in the country are placed at Annexure-I. Further, Ministry of Cooperation is developing a comprehensive National Cooperative Database in a phased manner. Mapping of about 2.64 lakh primary cooperative societies of three sectors i.e. Primary Agriculture Credit Societies (PACS), Dairy and Fisheries has been completed in February, 2023 under Phase-I. Under Phase-II, Mapping of National Cooperative Societies/Federations has been completed. Under Phase-III, the Database is being extended to the remaining cooperative societies working in all other sectors. The National Cooperative Database will be launched after completion of data collection under Phase-III.

(b) Government has approved the plan for establishing two lakh new Primary Agricultural Credit Societies (PACS) or primary Dairy/ Fishery cooperative societies covering all the Panchayats/ villages in the country in the next five years, with the support of NABARD, NDDB and NFDB.

(c) As per statutory provisions, the Cooperative Societies with objects not confined to one State are governed by Entry 44 of Union List of the Constitution and are centrally administered by Central Registrar of Cooperative Societies (CRCS) under provisions of Multi-State Co-operative Societies Act, 2002. The details of State/UT-wise cooperatives registered under Multi-State Co-operative Societies Act, 2002 during the last three years is placed at Annexure-II.

The Cooperative Societies with objects confined to one State are governed by Entry 32 of State List of the Constitution and are administered by the concerned State Registrar of Cooperative Societies (RCS) as per provisions of respective State Cooperative Societies Act. The details of Cooperative Societies registered under respective State Cooperative Societies Act during the last three years are available with the concerned State Registrar.

State-wise cooperative societies in the country

Sr. No.	Name of State/UT	Number of cooperative societies
1	ANDAMAN AND NICOBAR ISLANDS	2104
2	ANDHRA PRADESH	73218
3	ARUNACHAL PRADESH	783
4	ASSAM	10246
5	BIHAR	39169
6	CHANDIGARH	243
7	CHHATTISGARH	11364
8	DELHI	6360
9	GOA	3822
10	GUJARAT	77550
11	HARYANA	24572
12	HIMACHAL PRADESH	5394
13	JAMMU AND KASHMIR [#]	2020
14	JHARKHAND	13855
15	KARNATAKA	40938
16	KERALA	19263
17	LAKSHADWEEP	81
18	MADHYA PRADESH	47415
19	MAHARASHTRA	205886
20	MANIPUR	9237
21	MEGHALAYA	1555
22	MIZORAM	1437
23	NAGALAND	9059
24	ODISHA	17330
25	PUDUCHERRY	532
26	PUNJAB	17437
27	RAJASTHAN	28459
28	SIKKIM	5464
29	TAMIL NADU	24482
30	TELANGANA	65156
31	THE DADRA & NAGAR HAVELI AND DAMAN & DIU	390
32	TRIPURA	2067
33	UTTAR PRADESH	48188
34	UTTARAKHAND	5623
35	WEST BENGAL	33656
	Total	854355

Source: Statistical Profile of Indian Cooperative Movement-2018 published by NCUI

The figures of Jammu & Kashmir (UT) included the figures of Ladakh (UT)

Annexure-II

Table-1: No. of Multi State Cooperative Societies registered under MSCS Act, 2002 during the last 3 years i.e., 2020, 2021 & 2022.

Sr. No.	Year	No. of Societies
1.	2020	10
2.	2021	14
3.	2022	68
	Total	92

Table-II: State/UT-wise Multi-State Cooperative Societies registered under MSCS Act, 2002 during last 3 years i.e., 2020, 2021 & 2022.

Sr. No	State/ Union territories	No. of Societies
1.	Andhra Pradesh	2
2.	Assam	1
3.	Bihar	2
4.	Gujarat	1
5.	Haryana	5
6.	Jammu & Kashmir	1
7.	Jharkhand	1
8.	Kerala	10
9.	Madhya Pradesh	3
10.	Maharashtra	30
11.	Manipur	2
12.	Delhi	3
13.	Punjab	1
14.	Tamil Nadu	7
15.	Telangana	2
16.	Uttar Pradesh	19
17.	Uttarakhand	2
	Total	92